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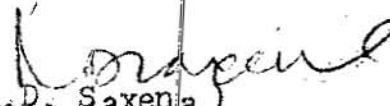
Government of India
Ministry of Finance
(Department of Revenue and Insurance)

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New Delhi, the 22nd May, 1969.

NOTIFICATION
INCOMETAX

NO. 51 (F.NO.12/164/68-ITCC) : In pursuance of sub-clause (f) of clause (iii) of sub-section 3 of Section 194-A of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies the Hindustan Machine Tools Ltd. P.O. HMT., Bangalore-31 for the purposes of the said sub-clause.


(R.D. Saxena)

Deputy Secretary to the Government of India

To
The Manager,
Government of India Press,
New Delhi.

NO. 51 (F.No.12/164/68-ITCC) :

Copy forwarded to:

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(20 spare copies), New Delhi.
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5. Bulletin Section (3 copies).
6. Guard File.
7. The Hindustan Machine Tools Ltd., P.O.H.M.T.
Bangalore-31.


Deputy Secretary to the Government of India